

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/27 & 28/ (IB)/2017

NAME OF THE PETITIONER(S) : SRI MYLSAMY PILE FOUNDATION

NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD

UNDER SECTION : 433 (E) (F)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

ORDER

The counsels representing both the sides were present at the beginning, as seen from the order dated 01.06.2017. However, on 05.06.2017, there was no representation on behalf of both the parties. Even today, there is no representation on behalf of both the sides. The Registry is again directed to serve notice on both the parties with immediate effect. **Put up on 13.07.2017 at 10.30 A.M.**

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)